

[*English*]

Rail Lines in Madhya Pradesh

6370. SHRI SATYNARAYAN JATIYA: Will the Minister of RAILWAYS be pleased to state the details of action taken and proposed to be taken in regard to proposals forwarded by the Government of Madhya Pradesh for constructing rail lines in the State?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): The Government of Madhya Pradesh have requested for construction of Dallirajhara-Rowghat-Jagdarpur new BG line. This proposed line is a single user line required by Steel Authority of India Limited for movement of iron ore to Bhilai. Survey has been completed and cost advised to Minister of Steel. Work can be taken up as and when Ministry of Steel/ SAIL arrange funding for this line.

Overbridge at Aligarh

6371. SHRIMATI SHEELA GAUTAM: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government propose to construct an overbridge at the Ramghat Road railway crossing, Aligarh, U.P. in view of the traffic congestion there;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) No, Sir.

(b) Does not arise.

(c) The Railway has not so far received from the State Government any firm pro-

posal for the facility dully consenting to bear the cost as per rules.

Complaints Against Releasing LPG Connections

6372. PROF. PREM DHUMAL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government have received complaints from the Members of Parliament that LPG connections have been issued on forged signatures of MPs.;

(b) if so, the details thereof; and

(c) the action taken thereon?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKAR-ANAND): (a) Yes, Sir.

(b) and (c). The matter is being looked into.

[*Translation*]

Fire In HPCL Plant at Chembur

6373. SHRI MOHAN RAWLE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether fire had broken out in lubricant plant of the Hindustan Petroleum Corporation Limited at Chembur on July, 1, 1991;

(b) if so, the details thereof and the reasons therefor; and

(c) the action taken or proposed to be taken to fix responsibility for the lapse?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKAR-ANAND): (a) to (c). There was a fire in the Dwaxing Unit of the Lube Plant in the Bom-